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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 75/397-398/NCLT/AHM/2016 (New)  
C.P. No. 38/397-398/CLB/MB/2014 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: Mr. Satyaketu Vitthaldas Patel  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Respondents	
2.				

**ORDER**

Learned PCS Mr. Dhiren Dave present for petitioner. None present for Respondents.

It appears that OJ appeal is still pending before Hon'ble High Court of Gujarat and there is stay order.

List the matter on 04.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of July, 2017.